

P&AO	No. of Zones	No. of Circles	No. of Divisions
P&AO (D GW) CPWD	2	6	20
P&AO, CPWD (Food Zone)	2	3	24
P&AO, CPWD (North Zone)	1	4	37
P&AO, CPWD (New Delhi Zone)	2	10	50
P&AO, CPWD (North East Zone)	1	1	11
P&AO, CPWD (South Zone)	2	5	30
P&AO, CPWD (West Zone)	2	6	21
P&AO, CPWD (East Zone)	2	8	42

Names & addresses of the Zones, Circles and Divisions of the CPWD under the P&AO is a voluminous information which is freely available in all P&AO Offices of in CPWD ; and

(b) No, Sir.

#### APPOINTMENT OF WIREMAN AND ASSISTANT WIREMAN IN CPWD

5158. SHRI GAYA SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3473 given in the Rajya Sabha on 24th December, 1993 and state :

(a) what is the nomenclature of the Electrical Workman Permit issued by Governments of (i) National Capital Territory of Delhi (ii) Haryana and (iii) Madhya Pradesh for appointment to the post of Wireman and Assistant Wireman in CPWD and

(b) what is the nomenclature of the Electrical Supervisory Certificate of competency issued by the Governments of (i) National Capital Territory of Delhi (ii) Haryana and (iii) Madhya Pradesh for appointment to the post of Electrician and Foreman in CPWD ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) The details are as under :

(i) National Capital Territory of Delhi : Certificate of Competency Class II (Wireman).

(ii) Haryana : Certificate of Competency under Indian Electricity Rules, 1956 for Wireman and Assistant Wireman in Form-I.

(iii) Madhya Pradesh : Certificate of Competency in Part I, II and III under Madhya Pradesh Licensing Board (Electrical) Regulations, 1960.

(b) The details are as under :

(i) National Capital Territory of Delhi : Certificate of Competency Class I for Electrician.

(ii) Haryana : Certificate of Competency issued under Rule 45 of the Indian Electricity Rules 1956.

(iii) Madhya Pradesh : Certificate of Competency for Class I of Madhya Pradesh Licensing Board (Electrical) Regulations-1960.

#### Award of arbitrators for Re-classification of work-charged staff in CPWD

5159. SHRI DAYA SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Arbitrators were appointed in 1986 for reclassification/recategorisation of work charged and regular transferred category staff of Central Public Works Department (CPWD) with effect from 1st January ; 1973 ;

(b) whether it is also a fact that the Department went in an appeal against the

Award of the Arbitrators in the Delhi High Court and the Supreme Court ;

(c) if so, whether final orders on the Award have now been issued ; and

(d) if so, the dates of issue of such orders, the categories of staff which will benefit from the Award, the extent of benefit and the financial impact of the Award ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) to (c) Yes, Sir.

(d) The order implementing the Award has been issued on 20-12-93. The categories of staff which will benefit from the Award and the extent of benefit are as in the statement enclosed. (See below).

The exact financial impact of the Award has not been assessed so far because the same will be known only if the pay of each worker covered by the Award is re-fixed and 'due and drawn' statement in respect of each worker is prepared. This will take considerable time because the workers are scattered all over the country.

#### Statement

Sl. No.	Category of worker	Existing pay scale	Revised pay scale as per Arbitration Award.
1.	Bhisty . . . .	750-12-870-EB-14-940	800-15-1010-EB-20-1150
2.	Mali . . . .	Do.	Do.
3.	Bullockman . . . .	Do.	Do.
4.	Packer . . . .	800-15-1010-EB-20-1150	Do. } These categories are
5.	Bandhani . . . .	Do.	Do. } to be given selection
6.	Gharami . . . .	Do.	Do. } grade of Rs. 225-5-
7.	Syee . . . .	Do.	Do. } 260-6-290-EB-6-308
8.	Stocker . . . .	Do.	Do. } (Revised Rs. 825-15-900-EB-20-1200 after 8 years of service.
9.	Mate . . . .	Do.	950-20-1150-EB-25-1500
10.	Sr. Mali . . . .	Do.	Do.
11.	Lift Operator . . . .	950-20-1150-EB-25-1500	950-20-1150-EB-25-1500
12.	Farash . . . .	750-12-870-EB-14-940	800-15-1010-EB-20-1500
13.	Bearer . . . .	Do.	Do.
14.	Fireman . . . .	800-15-1010-EB-20-1150	Do. } These categories
15.	Lab Attendant . . . .	775-12-955-EB-14-1025	Do. } are to be given
16.	Challandar . . . .	Do.	Do. } selection grade
17.	Switch Board Attendant . . . .	Do.	Do. } after 8 years of
18.	Dresser . . . .	800-15-1010-EB-20-1150	Do. } service in the
19.	Jamadar (all types)		Do. } pay scale of Rs.
	(i) Farash . . . .	775-12-955-EB-14-1025	Do. } 825-15-900-EB-20-1200.
	(ii) Sanitary . . . .	Do.	Do.
	(iii) Building . . . .	Do.	Do.
	(iv) Sweeping . . . .	Do.	Do.
20.	Meter Reader . . . .	950-20-1150-EB-25-1500	950-20-1150-EB-25-1500
21.	Gauge Reader . . . .	775-12-955-EB-14-1025	950-20-1150-EB-25-1500
22.	Cook . . . .	Do.	Do.
23.	Sewerman . . . .	Do.	Do.
24.	Head Sweeper . . . .	Do.	800-15-1010-EB-20-1150 (They are to be given Selection grade of Rs. 225-5-260-6-290-EB-6-308 (revised Rs. 825-15-900-EB-20-1200) after 8 years of service.